

**NOTIFICATION No. 213 / 2012**

Thiru R.Chandran, formerly II Additional Sub Judge, Coimbatore, now under compulsory wait, who has been appointed as Additional Judicial Member, Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Coimbatore in G.O.(2D) No.221, Commercial Taxes and Registration (E2) Department, dated 07.12.2012 is posted as Additional Judicial Member, Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Coimbatore, in the existing vacancy.

HIGH COURT, MADRAS.  
DATED : 11.12.2012.

Sd/- G.CHOCKALINGAM  
REGISTRAR GENERAL.

**To**

1. Thiru R.Chandran, formerly II Additional Sub Judge, Coimbatore, now under compulsory wait **thro'** the Principal District Judge, Coimbatore.
2. The II Additional Sub Judge, Coimbatore.
3. The Additional Judicial Member, Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Coimbatore.
4. The Principal District Judge, Coimbatore.
5. The Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai.18.
7. The Treasury Officer, Coimbatore.

**Copy to:**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Additional Registrar (Vigilance), High Court, Madras.

8. The Registrar (Administration), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
13. The Director, Tamil Nadu State Judicial Academy, Chennai.
14. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
15. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
16. The Technical Director, NIC, High Court, Madras.
17. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
18. The Record Keeper, A.D. Records, High Court, Madras.

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